

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/25515/2025	SONU @ SUMANTA PANDA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR SADAR /301 /2025 () //	AOR20220004226C202500019
2	D-BLAPL/25521/2025	SANYASI JANI VS STATE OF ODISHA	MANGU NANDY VS	JHARIGAM /125 /2025 () //	
3	D-BLAPL/25522/2025	RUPADHARA BAGHA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //	
4	D-BLAPL/25531/2025	SK. AZHARUDDIN @ AZHAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	TANGI /204 /2025 () //	
5	D-BLAPL/25532/2025	BUDHU BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
6	D-BLAPL/25533/2025	SK. NASIMUDDIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /445 /2024 () //	
7	D-BLAPL/25535/2025	KUNI @ AMARENDRA KHILLAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /395 /2025 () //	
8	D-BLAPL/25537/2025	SK. AZHARUDDIN @ AZHAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	JAJPUR TOWN /281 /2025 () //	
9	D-BLAPL/25539/2025	GANESWAR MOHANTY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KANIHA /270 /2025 () //	AOR20220001648C202500092
10	D-BLAPL/25540/2025	SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /105 /2025 () //	AOR20250000577C202500003
11	D-BLAPL/25542/2025	JADUMANI HANS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /332 /2023 () //	

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12	D-BLAPL/25547/2025	DHUSASAN SAHOO @ KANDUR VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 () //	AOR20220003722C202500159
13	D-BLAPL/25549/2025	RAHUL KUMAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 () //	
14	D-BLAPL/25550/2025	NITYA MAHANANDA VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	TUSRA /223 /2015 () //	AOR20220004018C202500002
15	D-BLAPL/25555/2025	SOUMYA RANJAN MALLICK @ RINTU @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /114 /2025 () //	
16	D-BLAPL/25558/2025	TIKA @ PARESH MOHAPATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARKAT NAGAR /121 /2013 () //	
17	D-BLAPL/25561/2025	SOUMYA RANJAN SAMANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //	
18	D-BLAPL/25562/2025	PRAFULLA KUMAR BEHERA @ BABU @ PRAFULLA VS STATE OF ODISHA	<del>DEEPAK</del> DEEPAK SAHOO VS	DERABIS /111 /2025 () //	
19	D-BLAPL/25564/2025	LANDULU @ RAKESH NAYAK @ RAJESH NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	CHANDRASEKHARPUR /818 /2024 () //	
20	D-BLAPL/25569/2025	CHITTARANJAN TANDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	KOMNA PS /116 /2025 () //	
21	D-BLAPL/25572/2025	LANDA @ ASHOK MUKHI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	PHIRINGIA /107 /2024 () //	AOR20220001394C202500006
22	D-BLAPL/25580/2025	DEEPAK PATI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ABHAYACHANDPUR /67 /2025 () //	AOD20250001040C202500005
23	D-BLAPL/25581/2025	JAKOB DIGAL @ JAKABA DIGAL	AMULYA RATNA PANDA	PHULBANI SADAR /180 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25584/2025	MANAS RANJAN GOPAL	DEBABRATA DASH	JUNAGARH /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25587/2025	SANGRAM DIGAL	DIBYAJYOTI SAHOO	PHULBANI TOWN /118 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25589/2025	BUNU PARIDA	DIBYARANJAN BARIK	PARADEEP LOCK /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25591/2025	CHANDRAKANTA MALLICK	ABHISIDDHANTA SAHOO	//	AOR20220000014C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25594/2025	BHARATA @ BHARAT BEHERA	RAKESH BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25600/2025	LALIT MUNDA	DHIRENDRA KUMAR MOHAPATRA	AINTHAPALI /702 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25603/2025	IRFAN ALI	DIPTIREKHA NANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25608/2025	SK.AJIZUL @ S.K. AJIZUL	TARA PRASAD MOHAPATRA	KUMBHARAPARA /274 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25612/2025	ARUN KUMAR PRADHAN @ MANTU	NARENDRA KUMAR LENKA	DASPALLA /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25621/2025	GOURAHARI SAHOO @ MITUA	DEEPAK RANJAN PARIDA	BALIANTA P.S. /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25627/2025	SABITRI PRADHAN	KOUSIK ANANDA GURU	BANAPUR P.S. /82 /2022	
		VS	VS	()	

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35	D-BLAPL/25632/2025	STATE OF ODISHA MANOJ NAIK VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /53 /2024 ()	
36	D-BLAPL/25640/2025	STATE OF ODISHA ROHITA PUTEL VS	SAROJ KUMAR PANIGRAHI VS	// BOLANGIR SADAR /119 /2025 ()	AOR20250001016C202500001
37	D-BLAPL/25643/2025	STATE OF ODISHA PRATAP SAHOO @ PRATAP KUMAR SAHOO VS	ASHOK KUMAR JENA VS	// ATHGARH /258 /2023 ()	
38	D-BLAPL/25644/2025	STATE OF ODISHA MD. AFTAB VS	BHARAT BHUSAN ROURAY VS	// BISRA /228 /2025 ()	
39	D-BLAPL/25651/2025	STATE OF ODISHA SUSHANTA SAHOO @ SUSHANTA SAHU VS	GEETANJALI MAJHI VS	// BIJEPUR /82 /2025 ()	
40	D-BLAPL/25654/2025	STATE OF ODISHA LIPU @ GANGADHAR SAMAL VS	BASANTA KUMAR NAYAK VS	// RANPUR /103 /2025 ()	
41	D-BLAPL/25658/2025	STATE OF ODISHA KAMALAKANTA DAS @ BAPUNU VS	JAYANTI DAS VS	// REMUNA /27 /2025 ()	
42	D-BLAPL/25665/2025	STATE OF ODISHA TRILOCHAN MAHARANA VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /488 /2023 ()	AOD20240000242C202500184
43	D-CMAPL/33701/2025	STATE OF ODISHA SUNARAM KALAH VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
44	D-CMAPL/33703/2025	SAGAR NAIK SATYABHAMA PATEL VS	SOURAV SUMAN BHUYAN VS	// // ()	
45	D-CMAPL/33774/2025	SURENDRA KU.PATEL PABITRA SWAIN VS	DURGA PRASAD PATTANAIK VS	// // ()	
		COMMN.R.CONSolidATION ORISSA, CUTTACK		//	

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46	D-CMAPL/33849/2025	BIBHUTI BHUSAN JENA VS PRAFULLA KUMAR JENA	SWARUP KUMAR PATNAIK VS	// 0 //	
47	D-CMP/33665/2025	BAISHNAB CHARAN MOHAPATRA VS PANCHEI DEI	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500142
48	D-CMP/33666/2025	NIROJINI PATEL VS KUMUDINI PATEL	SUNIL KUMAR PANDA VS	// 0 //	
49	D-CMP/33672/2025	NARAYAN CHAND @ CHHANDA VS RAKISHORE PANDA	BUDHIRAM DAS VS	// 0 //	
50	D-CMP/33709/2025	RANGALATA ROUT VS BIRENDRA KUMAR ROUT	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500173
51	D-CMP/33716/2025	INDUMATI NANDA VS HARIHAR MISHRA	TRILOCHAN PANIGRAHI VS	// 0 //	
52	D-CMP/33746/2025	SABITA MOHANTY VS PRAMILA MOHANTY	SOURAV DAS VS	// 0 //	
53	D-CMP/33772/2025	PARAMANANDA AICH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
54	D-CMP/33794/2025	LAXMIDHAR SENAPATI VS CHAMPA SENAPATI	PRAVAT KUMAR BISWAL VS	// 0 //	
55	D-CMP/33796/2025	KISHORIBALA TRIPATHY VS CHAMPAKLATA TRIPATHY	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 0 //	
56	D-CMP/33814/2025	PITAMBHAR NAIK VS GHARJUGI SUNA	SRINIBASH SATAPATHY VS	// 0 //	
57	D-CMP/33837/2025	RABINDRANATH RAM	SUKANTA KUMAR NAYAK	//	

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		VS	VS	()	
58	D-CMP/33838/2025	BASANTI RAM		//	
		BANAMALI BARIK	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
59	D-CMP/33841/2025	GOURANGA GHANA		//	
		DEBASIS SINGH DEO	AMIT PRASAD BOSE	//	
		VS	VS	()	
60	D-CMP/33884/2025	NIMISH ATHA		//	
		ORISSA RASTRABHASA PARISHAD, PURI	TRILOCHAN PANIGRAHI	//	
		VS	VS	()	
61	D-CMP/33895/2025	INSPECTOR GENRAL OF REGISTRATION, BOARD OF REVENUE GOVT. OF ODISHA, CUTTACK		//	
		JAMUNA PRADHAN	SURENDRA KUMAR ROUT	//	
		VS	VS	()	
62	D-CONTC/33671/2025	BIJAYA TARAI		//	
		BHASKAR CHANDRA KHUNTIA	ADV.	//	
		VS	VS	()	
63	D-CONTC/33674/2025	BASANTA KUMAR NAYAK,DEO,BALASORE		//	
		RAJENDRA KUMAR MISHRA	ADV.	//	
		VS	VS	()	
64	D-CONTC/33675/2025	MAHESWAR BEHERA,OAS		//	
		SOUMYA KISHORE JAIPURIA	ADV.	//	
		VS	VS	()	
65	D-CONTC/33685/2025	ANU GARG,IAS		//	
		PURNA CHANDRA PARIDA	ADV.	//	
		VS	VS	()	
66	D-CONTC/33693/2025	MAHESWAR SAHOO,DEO,JAJPUR		//	
		PRADEEP KUMAR NAYAK	ADV	//	AOD20250001034C202500001
		VS	VS	()	
67	D-CONTC/33694/2025	MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
		SAKHILATA SAHOO	ADV	//	AOR20230000709C202500030
		VS	VS	()	
		AKSHAY SUNIL AGRAWAL,COLLECTOR NAYAGARH		//	
68	D-CONTC/33700/2025	SUKANTA KUMAR SAHOO	ADV	//	AOR20230000709C202500031
		VS	VS	()	

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69	D-CONTC/33706/2025	R. SANTHANGOPALAN, SECRETARY SOCIAL SECURITY AND EMPOWERMENT PERSON WITH DISABILITY DEPTT. SUSAMA SAHU VS	ADV VS	// ()	AOR20230000709C202500032
70	D-CONTC/33715/2025	INDRAMANI TRIPATHY, CHAIRMAN CUM SECRETARY BUILDING AND OTHER CONSTRUCTIONS WORKERS WELFARE BOARD LAXMI NARAYAN NAYAK VS	DEBASIS ROUT VS	// ()	
71	D-CONTC/33718/2025	ARAVIND AGRAWAL, IAS SANTOSH KUMAR PATEL VS	DEBASIS ROUT VS	// ()	
72	D-CONTC/33720/2025	ARAVIND AGRAWAL, IAS GOKULANANDA KHARSEL VS	DEBASIS ROUT VS	// ()	
73	D-CONTC/33736/2025	ARAVIND AGRAWAL, IAS SUMITRA BARIK VS	ADV VS	// ()	AOR20220003697C202500017
74	D-CONTC/33737/2025	RATNAKAR ROUT, DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK BENUDHAR BAL VS	ADV. VS	// ()	
75	D-CONTC/33738/2025	AUROBINDO BEHERA, IAS BYASDEV THAKUR VS	ADV. VS	// ()	
76	D-CONTC/33764/2025	PRADIP KUMAR NAG, DEO, BOLANGIR MANASI MAHARANA @ MANASEE MAHARANA VS	SOHAN MISHRA VS	// ()	
77	D-CONTC/33767/2025	MANOJ AHUJA, IAS KESHAB CHANDRA GARNAIK VS	ADV. VS	// ()	
78	D-CONTC/33771/2025	BIRENDRA KORKURA, OAS UDHABA CHANDRA SAHOO VS	ADV. VS	// ()	
79	D-CONTC/33776/2025	ANU GARG, IAS SANJUKTA BARIK VS AWSTHY S., IAS	ADV. VS	// ()	

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80	D-CONTC/33778/2025	PRAVATI PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// ()	
81	D-CONTC/33781/2025	ASHOK KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
82	D-CONTC/33858/2025	REGIONAL COLLEGE OF ENGINEERING AND MANAGEMENT VS SUVASH CHANDRA NATHSHARMA,CHIEF GENERAL MANAGER	UMESH CHANDRA PATNAIK VS	// ()	
83	D-CONTC/33862/2025	MIRZA NAIMUDDIN BAIG VS MADHUMITA NAYAK,DIRECTOR,ESI	UMESH CHANDRA PATNAIK VS	// ()	
84	D-CRLA/25570/2025	ABHAY @ ABHAYAKANTA MALLIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHAKALPARA /25 /2021 ()	AOR20220003722C202500160
85	D-CRLA/25590/2025	SANJAYA KHADIA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SASON /62 /2021 ()	
86	D-CRLA/25598/2025	MANOJ KUMAR MOHANTA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	KARANJIA /203 /2025 ()	
87	D-CRLA/25634/2025	ABHIMANYU RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /111 /2022 ()	
88	D-CRLMA/25534/2025	RAMA MALLIK @ SRIKANTA MALLIK VS STATE OF ODISHA	ADV. VS	//0 ()	
89	D-CRLMC/25517/2025	DEEPAK BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /622 /2022 ()	
90	D-CRLMC/25536/2025	SUBHASMITA SAHOO VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	KHARABEL NAGAR P.S. /233 /2019 ()	
91	D-CRLMC/25538/2025	RASMITA DAS	MANORANJAN ACHARYA	NAYAGARH /65 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/25541/2025	SMRUTI REKHA DASH	BHAWANI SANKAR PANIGRAHI	/ /0	
		VS	VS	()	
		SWARUP RANJAN NAYAK		//	
93	D-CRLMC/25553/2025	BIKASH KUMAR SAHOO	SUBHRAJIT SAHOO	JANKIA P.S. /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/25556/2025	BALABHADRA DILLA @ DILA	SAMARENDRA BAHADUR	HEMGIR /237 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/25557/2025	MANAS RANJAN NAYAK	SAMARENDRA BAHADUR	/ /0	
		VS	VS	()	
		BIRUPAKSHYA DASH		//	
96	D-CRLMC/25559/2025	UPA @ PUPA @ RAKESH MALLICK @ MALIK @ MALIK	SAMARENDRA BAHADUR	NIALI /45 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/25595/2025	BALIA @ BALARAM BARIK	PRANGYANANDA PATTANAIAK	CUTTACK SADAR /103 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/25601/2025	HEMALATA APAT	PRANAB KUMAR SAMANTRAY	RARUAN /183 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/25606/2025	KAILASH CHANDRA MOHAPATRA	ABHISIDDHANTA SAHOO	PURI TOWN /21 /2003	AOR20220000014C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/25609/2025	MAHESH KUMAR PANDA	AJAY KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/25613/2025	SH. BHUPENDRA SINGH NOTEY	ASHOK KUMAR PANIGRAHI	/ /0	
		VS	VS	()	
		GAGANDEEP KAUR		//	
102	D-CRLMC/25614/2025	GOPA BALLAV NAIK	CHIRANJIB ROUT	COLLIERY /168 /2025	
		VS	VS	()	

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103	D-CRLMC/25617/2025	STATE OF ODISHA DILESWAR DEHURY VS	JUGALA KISHORE PANDA VS	// ANGUL TOWN /37 /2021 ()	
104	D-CRLMC/25620/2025	STATE OF ODISHA CHANCHAL KUMAR MUKHERJEE VS	AJIT KUMAR SINGH VS	// //0 ()	
105	D-CRLMC/25647/2025	STATE OF ODISHA(VIG.) BASANTA PALAI @ POLAI VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIAPADA /300 /2025 ()	
106	D-CRLMC/25648/2025	STATE OF ODISHA DEBRAJ MEHER VS	HRUDANANDA MOHAPATRA VS	// //0 ()	
107	D-CRLMC/25656/2025	STATE OF ODISHA ATULYA GADANAYAK VS	MANISH DHIR VS	// ANGUL TOWN /229 /2010 ()	
108	D-CRLMC/25659/2025	STATE OF ODISHA SATYABRATA PANDA VS	GOUTAM CHARAN ROUT VS	// GHATAGAON /11 /2015 ()	
109	D-CRLMC/25662/2025	STATE OF ODISHA MALAKA BIBI VS	BIPIN KUMAR NAYAK VS	// //0 ()	
110	D-CRLMC/25667/2025	LAXMIDHAR BISWAL ANSUMAN PATTANAİK VS	BIJAY KUMAR MOHANTY VS	// //0 ()	
111	D-CRLMP/25518/2025	PUNJAB NATIONAL BANK, KHORDHA SURYAMANI TRIPATHY VS	JUGALA KISHORE PANDA VS	// //0 ()	
112	D-CRLMP/25578/2025	STATE OF ODISHA BHAVANI PANIGRAHI VS	MANOJ KUMAR NAYAK VS	// // ()	AOR20230001273C202500016
113	D-CRLMP/25592/2025	STATE OF ODISHA UMAKANTA ROUT VS	BIKRAM CHANDRA GHADAI VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/25630/2025	RABINDRA NATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
115	D-CRLMP/25641/2025	DILLIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SURYA PRATAP DEO VS	// () //	
116	D-CRLMP/25661/2025	BISWANATH SETHY VS I.I.C., DHARMASALA POLICE STATION, JAJPUR	BHABANI SANKAR MISHRA VS	// () //	
117	D-CRLREV/25527/2025	SUREI SOREN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// () //	
118	D-CRLREV/25622/2025	SATYANARAYAN PUROHIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// () //	
119	D-CRLREV/25637/2025	BIMBADHAR SETHY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /91 /1993 () //	AOD20230000737C202500068
120	D-CRLREV/25666/2025	CHANDAN BARADA VS STATE OF ODISHA	RAGHUNATH SINGH VS	GOPALPUR /186 /2025 () //	
121	D-LPA/33896/2025	SHAKUNTALA JENA VS SUMANTA KUMAR MAHAPATRA	SUDHANSU SEKHAR JENA VS	// () //	
122	D-MACA/33667/2025	TARUN MOHANTY VS D.M.,THE UNITED INDIA INSURANCE CO. LTD.,BALASORE	SRINIBAS MOHANTY VS	// () //	
123	D-MACA/33668/2025	SAILA BHOKTA VS ASST. MANAGER, ICICI LAMBARD GENERAL INSURANCE CO. LTD.,KHORDHA	PRADEEP KUMAR MISHRA VS	// () //	
124	D-MACA/33670/2025	PRAVAT BARAD VS PRODIP KR. CHAKI	PRADEEP KUMAR MISHRA VS	// () //	
125	D-MACA/33679/2025	LIKINA PRADHAN	PRADEEP KUMAR MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SHREE KRISHNA TRANSPORT, GUJURAT		//	
126	D-MACA/33762/2025	TULSIRAM SAHU	DEBABRATA DASH	//	
		VS	VS	0	
		ASHUTOSH PANDA		//	
127	D-MACA/33809/2025	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR	PANCAJIT CHANDEL	//	
		VS	VS	0	
		PANCHANAN BEHERA		//	
128	D-MATA/33682/2025	JHUNU NAG @ SHA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		CHANDRAKANTA SHA		//	
129	D-MATA/33800/2025	SUSHMITA BRAMHA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		SUSHANTA BRAMHA		//	
130	D-MATA/33863/2025	SADANAND PADHAN	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		SURESMITA @ PADMINI @ BARSHA PADHAN		//	
131	D-MATA/33871/2025	RAKESH KUMAR SAHA	JNYANANANDA PANDA	//	
		VS	VS	0	
		POOJA SAHA		//	
132	D-MSA/33749/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		SAROJALAXMI JENA		//	
133	D-MSA/33754/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		SUPRAVA DASH		//	
134	D-MSA/33759/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		SASHANKA SHEKHAR MOHANTY		//	
135	D-RPFAM/33678/2025	RAMACHANDRA BEHERA	PRAVASHA PUJAREE PARIDA	//	
		VS	VS	0	
		BEBI @ INDULATA BEHERA		//	
136	D-RPFAM/33817/2025	MARTAND SHARDUL	PUSPAMITRA MOHAPATRA	//	
		VS	VS	0	

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		MEERA KANUNGO		//	
137	D-RPFAM/33855/2025	SANJAY KUMAR MISHRA	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
		SUNITA MISHRA		//	
138	D-RSA/33730/2025	SANTOSH KUMAR SAHOO	MAHESWAR MOHANTY	//	
		VS	VS	()	
		BISHNUPRIYA SAHOO		//	
139	D-RSA/33811/2025	THE MAHANADI COALFIELDS LTD., SAMBALPUR	ANINDYA KUMAR MISHRA	//	
		VS	VS	()	
		THE IRONFIST SECURITY AGENCY, SAMBALPUR		//	
140	D-RVWPET/33692/2025	M/S. P. K. MINERALS, KEONJHAR	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-RVWPET/33743/2025	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	DEBASIS NAYAK	//	
		VS	VS	()	
		SRIKANTA KUMAR SWAIN		//	
142	D-TRP(C)/33733/2025	MAMATA SAHOO	NALINI KANTA DASH	//	
		VS	VS	()	
		ASWINI KUMAR SAHOO		//	
143	D-TRP(C)/33780/2025	SAUDAMINI BEHERA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500053
		VS	VS	()	
		ACHYUTA BEHERA		//	
144	D-TRPCRL/25636/2025	SHIBANI PANDA @ SIBANI PANDA	AGNIHOTRA SAHU	KHARIAR /77 /2016	
		VS	VS	()	
		PRAMIT KHAMARI		//	
145	D-WP(C)/33660/2025	PUSPA SAMAL	SATYA SMRUTI MOHANTY	//	
	WP(C)/23340/2025	VS	VS	()	
		PARADEEP OXYGEN PRIVATE LIMITED, CUTTACK		//	
146	D-WP(C)/33661/2025	BIJAMALLA CHHATRIA	SRINIVAS MOHANTY	//	AOR20230000802C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/33662/2025	SUBHASIS DAS	ATUL TRIPATHY	//	AOD20240000618C202500106
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/33663/2025	SWARUP KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202500048
149	D-WP(C)/33664/2025	JAYPRASAD BAIDYABHUSAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// () //	AOR20220001490C202500019
150	D-WP(C)/33669/2025	SRIRAJ DASH VS ZONAL MANAGER, UCO BANK, BBSR	NIRANJAN PANDA VS	// () //	
151	D-WP(C)/33673/2025	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	TAPAN MISHRA VS	// () //	
152	D-WP(C)/33676/2025	RABINDRA KUMAR DAS VS CT AND GST TERRITORIAL RANGE	SYED BAKIULLAH VS	// () //	AOR20250001036C202500001
153	D-WP(C)/33677/2025 WP(C)/23328/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
154	D-WP(C)/33680/2025	BATAKRISHNA SWAIN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR	KAMALAKANTA NAYAK VS	// () //	
155	D-WP(C)/33681/2025	KANHU CHARAN SAHOO VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// () //	
156	D-WP(C)/33683/2025	PRAKASH KUMAR CHORDIA VS THE INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK	SYED BAKIULLAH VS	// () //	AOR20250001036C202500002
157	D-WP(C)/33684/2025 WP(C)/23320/2025	JAYKRISHNA BHATTA VS STATE OF ODISHA	GOURAV MOHANTY VS	// () //	
158	D-WP(C)/33686/2025	UMESH CHANDRA SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// () //	
159	D-WP(C)/33687/2025	MADAN MOHAN ROUT	ARUN KUMAR DAS	//	

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	WP(C)/23349/2025	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/33688/2025	PABITRA RAY VS STATE OF ODISHA	SATYA RANJAN PATI VS	// () //	
161	D-WP(C)/33689/2025	DR. SHARADHANJALI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
162	D-WP(C)/33690/2025	BIBEKANANDA PATTNAYAK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE,	SYED BAKIULLAH VS	// () //	AOR20250001036C202500003
163	D-WP(C)/33691/2025 WP(C)/23322/2025	KHIROD KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500105
164	D-WP(C)/33695/2025	MANORAMA MOHANTY VS THE PRINCIPAL SECY, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., STATE OF ORISSA, BBSR	SANATANA PANI VS	// () //	
165	D-WP(C)/33696/2025	DIPAK KUMAR SWAIN VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// () //	
166	D-WP(C)/33697/2025	SARADA PRASAN KHATUA VS STATE OF ORISSA	SRIKANTA KU. NATH VS	// () //	
167	D-WP(C)/33698/2025	SASMITA GURU VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// () //	
168	D-WP(C)/33699/2025	SANJAYA KUMAR NAHAK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500164
169	D-WP(C)/33702/2025	M/S. INDIAN METALS AND FERRO ALLOYS LTD, KANAKPUR VS GOVT. OF INDIA	KANAK KUMAR MISHRA VS	// () //	
170	D-WP(C)/33704/2025	KANTILAL PATEL VS	KAJAL SAHOO VS	// () //	AOR20220001613C202500021

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171	D-WP(C)/33705/2025	STATE OF ODISHA ANITA SAHOO VS	RAMESH CH. BEHERA VS	// // 0	
172	D-WP(C)/33707/2025	STATE OF ODISHA SUBHASISH MOHANTY VS	BISWAJIT PASAYAT VS	// // 0	
173	D-WP(C)/33708/2025	STATE OF ODISHA BIJAY KUMAR PRUSTY VS	AKHAND VS	// // 0	
174	D-WP(C)/33710/2025	STATE OF ODISHA P AND A BOTTLERS PVT.LTD, KHURDA VS	UMESH CHANDRA MOHANTY VS	// // 0	
175	D-WP(C)/33711/2025	THE COLLECTOR AND DISTRICT MAGISTRATE KHORDHA ODISHA HANDLOOM HOUSE, PURI VS	AKHIL KRUSHNA MOHAPATRA VS	// // 0	
176	D-WP(C)/33712/2025	STATE OF ODISHA. THE NEWTON HIGHERSECONDARY, SUNDARGARH VS	ASHIS KUMAR MISHRA VS	// // 0	
177	D-WP(C)/33713/2025	STATE OF ODISHA PAIDSETTY SITARAM VS	C.ANANDA RAO VS	// // 0	AOD20250000195C202500010
178	D-WP(C)/33714/2025	STATE OF ODISHA SRIPADA SUAR VS	GOPINATH MISHRA VS	// // 0	
179	D-WP(C)/33717/2025	DEBADUTTA TRIPATHY PRAMOD KUMAR DEHURY VS	ULLASH CHANDRA MOHANTY VS	// // 0	
180	D-WP(C)/33719/2025	STATE OF ODISHA KUMARI RUMIBALA PALEI VS	SAMARENDRA SWAIN VS	// // 0	
181	D-WP(C)/33721/2025	UNION OF INDIA SWARNALATA BEHERA VS	LAMBODAR PRADHAN VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/33722/2025	SASHIBHUSAN PANIGRAHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500102
183	D-WP(C)/33723/2025	JYOTIRANJAN SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
184	D-WP(C)/33724/2025	CHANDRA PRAVA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
185	D-WP(C)/33725/2025	SUJATA SWAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
186	D-WP(C)/33726/2025	SANJAY KUMAR MAITY VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500057
187	D-WP(C)/33727/2025	GAUTAM KUMAR BEHERA VS THE COMMISSIONER CUM SECRETARY TO GOVERNMENT	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500056
188	D-WP(C)/33728/2025	CHANDRA PRAVA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
189	D-WP(C)/33729/2025 WP(C)/23376/2025	RAJENDRA MEHER @ RAJU @ RAJU MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
190	D-WP(C)/33731/2025	UNION OF INDIA VS SAMBIT KUMAR MISHRA	SUDHIR KUMAR PATRA VS	// 0 //	
191	D-WP(C)/33732/2025	SASMITA KUMARI DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500143
192	D-WP(C)/33734/2025	MAMATA SAHOO VS ASWINI KUMAR SAHOO	NALINI KANTA DASH VS	// 0 //	
193	D-WP(C)/33735/2025	TUSHAR RANJAN MAHAPATRA	NIRANJAN PANDA	//	

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		VS	VS	()	
194	D-WP(C)/33739/2025	GENERAL MANAGER, TATA POWER NORTH ODISHA DISTRIBUTION LTD. (TPNODL), BALASORE ANUJ KUMAR DAS	PRAFULLA KUMAR RATH	//	AOR20220003697C202500018
		VS	VS	()	
195	D-WP(C)/33740/2025	SUPERINTENDENT OF POLICE, ECONOMIC OFFENCEWING MITA PARIDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
196	D-WP(C)/33741/2025	DEPUTY COMMISSIONER OF POLICE, BBSR SMITARANI PRADHAN	ITISHREE TRIPATHY	//	
		VS	VS	()	
197	D-WP(C)/33742/2025	ADDITIONAL STATE TAX OFFICER, KALAHANDI CIRCLE PRAMOD KUMAR SAHOO	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202500001
		VS	VS	()	
198	D-WP(C)/33744/2025	STATE OF ODISHA LAXMIDHAR NISHANKA	BIJAY JENA	//	
		VS	VS	()	
199	D-WP(C)/33745/2025	STATE OF ODISHA RAMESH CHANDRA SETHI	ANUGRAHA NARAYAN SAMANTARAY	//	AOD20250001040C202500006
		VS	VS	()	
200	D-WP(C)/33747/2025	STATE OF ODISHA UMAMANI JENA	SANKET PALEI	//	
		VS	VS	()	
201	D-WP(C)/33748/2025	STATE OF ODISHA DR. OMKAR MOHANTY	AVIJIT MISHRA	//	
	WP(C)/23381/2025	VS	VS	()	
202	D-WP(C)/33750/2025	STATE OF ODISHA HARMATUN NESHA BEGUM	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
203	D-WP(C)/33751/2025	STATE OF ODISHA BISWAJIT SENAPTI	AJAYA KUMAR MOHARANA	//	
	WP(C)/23375/2025	VS	VS	()	
204	D-WP(C)/33752/2025	STATE OF ODISHA MD. SAUKAT ALI	DURGA PRASANNA MISHRA	//	
		VS	VS	()	

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205	D-WP(C)/33753/2025	THE STATE OF ODISHA PUSPANJALI SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0	
206	D-WP(C)/33755/2025	STATE OF ODISHA DEEPANJALI MEHER VS	MAHENDRA KUMAR SAHOO VS	// // 0	
207	D-WP(C)/33756/2025	STATE OF ODISHA SAMIR KUMAR SAMAL VS	SIDHANT DAS VS	// // 0	
208	D-WP(C)/33757/2025	STATE OF ODISHA MD. SAUKAT ALI VS	DURGA PRASANNA MISHRA VS	// // 0	
209	D-WP(C)/33758/2025	THE STATE OF ODISHA NIRUPAMA NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
210	D-WP(C)/33760/2025	STATE OF ODISHA MANJULATA TRIPATHY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
211	D-WP(C)/33761/2025	STATE OF ODISHA RASHMIRANJAN ROUL VS	SIDHANT DAS VS	// // 0	
212	D-WP(C)/33763/2025	INDUSIND BANK LTD., BALASORE NILIMA DAS VS	SAMAPIKA MISHRA VS	// // 0	
213	D-WP(C)/33765/2025	LINGARAJ ACHARYA PRADIP KUMAR RAY VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0	
214	D-WP(C)/33766/2025	M/S.SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD, BBSR BIJAYALAKSHMI GOUDA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
215	D-WP(C)/33768/2025	STATE OF ODISHA MAHESWAR JENA VS	RASHMI KANTA ACHARYA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/33769/2025	SUMATILATA ROUL VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	// 0 //	AOD20240000242C202500180
217	D-WP(C)/33770/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
218	D-WP(C)/33773/2025	BASANT KUMARI BEBARTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
219	D-WP(C)/33775/2025	SANGRAM KUMAR PALO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500101
220	D-WP(C)/33777/2025	SURESH CHANDRA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/33779/2025	BANDANA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
222	D-WP(C)/33782/2025	SARASWATI BISHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
223	D-WP(C)/33783/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
224	D-WP(C)/33784/2025	PADMA CHARAN BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
225	D-WP(C)/33785/2025	PRATIMA SETHY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
226	D-WP(C)/33786/2025	SANTOSH CHANDRA DEO@MANASINGH BHRAMAR VS STATE OF ODISHA	BIJAYANKAR TRIPATHY VS	// 0 //	
227	D-WP(C)/33787/2025	BHASKAR PANIGRAHI	PRATIK DASH	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
228	D-WP(C)/33788/2025	AJAYA KUMAR JENA, HAVILDAR	SATRUGHNA DASH (A)	//	AOR20220001212C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/33789/2025	RITA MINZ	SHASHIBHUSAN BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/33790/2025	UTKAL KESHARI MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/33791/2025	SANTOSH CHANDRA DEO @ MANASINGH BHRAMAR	ABHIRAM KAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/33792/2025	JITENDRA KUMAR BISOYI	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/33793/2025	GYANENDRA KUMAR PATRA	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/33795/2025	MAHESWAR MOHANTY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/33797/2025	SARAT CHANDRA SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/33798/2025	ZAHIR HASSAN	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR		//	
237	D-WP(C)/33799/2025	SANJUKTA SETHY	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		BISWANATH SAHOO		//	
238	D-WP(C)/33801/2025	BIBEKANANDA SAHOO	GYANA RANJAN SETHI	//	
		VS	VS	()	

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239	D-WP(C)/33802/2025	STATE OF ODISHA DEEPANKAR MOHAPATRA VS	ACHYUTANANDA PATTANAİK VS	// // 0	
240	D-WP(C)/33803/2025	STATE OF ODISHA MEENATI MALLA VS	SISIR DAS VS	// // 0	
241	D-WP(C)/33804/2025	UNION OF INDIA MIRA MALLICK VS	SUDHIR KUMAR MALLICK VS	// // 0	
242	D-WP(C)/33805/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK KALPANA DAS VS	SUDHIR KUMAR MALLICK VS	// // 0	
243	D-WP(C)/33806/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK GANGADHAR BEHERA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
244	D-WP(C)/33807/2025	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE KHETRA MOHAN BHUMIJ VS	GHANASHYAM NAMTOAR VS	// // 0	AOD20230000737C202500066
245	D-WP(C)/33808/2025	STATE OF ODISHA DIBAKAR PATRA VS	HEMANTA KUMAR ROUT VS	// // 0	
246	D-WP(C)/33810/2025	THE PRESIDENT OF DISTRICT CONSUMER DISPUTES REDRESSA COMMISSION, KORAPUT KEDARSAN NAYAK VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202500102
247	D-WP(C)/33812/2025	STATE OF ODISHA KAMALA SETHY VS	SANJAY KUMAR PATRA VS	// // 0	
248	D-WP(C)/33813/2025	STATE OF ODISHA KANDRA SOREN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/33815/2025	STATE OF ODISHA REMATI MAJHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/33816/2025	BIBHUTI KANTA DAS VS COMMISSION OF ENDOWMENT, ODISHA, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/33818/2025	BHIMASEN SINGH VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //	
252	D-WP(C)/33819/2025	TAPAN KUMAR DEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/33820/2025	JYOTSHNAMAYEE DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/33821/2025	DEVRAJ MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/33822/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
256	D-WP(C)/33823/2025	MAIRUN BIBI VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //	
257	D-WP(C)/33824/2025	RABINDRANATH NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //	
258	D-WP(C)/33825/2025	BHIMA BEURA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
259	D-WP(C)/33826/2025	MR.MAJID ALI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
260	D-WP(C)/33827/2025	BABULA BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //	
261	D-WP(C)/33828/2025	MANORANJAN SAHOO	SANJAY KUMAR PATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33829/2025	UNION OF INDIA	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		SUBAL KUMAR BEHERA		//	
263	D-WP(C)/33830/2025	BIKASH CHANDRA DAS	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500103
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33831/2025	MRUNMAYA ROUTH	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33832/2025	APARAJITA SAHU	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33833/2025	BINAY RANJAN SAHOO	LALITENDU BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33834/2025	M/S HEAVEN REAL ESTATE AND DEVELOPERS PVT. LTD., BBSR	SUNIL KISHOR PATTANAİK	//	
		VS	VS	0	
		THE CERTIFICATE OFFICER-CUM-ADM, BBSR		//	
268	D-WP(C)/33835/2025	ARAKHITA BISHI	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33836/2025	PHUL KUMARI SARKAR	ABHAS MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/33839/2025	RAMJEE YUBAK SANGHA, BOLANGIR	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		COMMISSIONER CUM PRINCIPAL SECY, HEALTH AND FAMILY WELFARE, DEPT, BBSR		//	
271	D-WP(C)/33840/2025	UNION OF INDIA	BISWAJIT MAHARANA	//	
		VS	VS	0	
		SUNITA SINGH		//	
272	D-WP(C)/33842/2025	K.CHANTI ACHARY	MIHIR KANTA RATH	//	
		VS	VS	0	

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273	D-WP(C)/33843/2025	COLLECTOR, MALKANGIRI M/S. MALA ROY, KOLKATA VS STATE OF ODISHA	SREEJIT MOHANTY VS	// // 0 //	
274	D-WP(C)/33844/2025	SUJATA DIGAL VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
275	D-WP(C)/33845/2025	GANGADHAR SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
276	D-WP(C)/33846/2025	LAXMIKANTA DIGAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
277	D-WP(C)/33847/2025	PADMA MAHANTY VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
278	D-WP(C)/33848/2025	TRILOCHAN OJHA VS INDOSTAR CAPITAL FINANCE LIMITED, JAJPUR	SOUMYAJYOTI BISWAL VS	// 0 //	
279	D-WP(C)/33850/2025	PRADYUMNA KUMAR PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
280	D-WP(C)/33851/2025	RAYMATI KUMURA VS SUJATA NAIK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
281	D-WP(C)/33852/2025	M/S. TATA STEEL BSL LTD., DHENKANAL VS UNION OF INDIA	JNANESH MOHANTY VS	// 0 //	
282	D-WP(C)/33853/2025	KANAK CHAUDARY VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// 0 //	
283	D-WP(C)/33854/2025	ALEKHA KUMAR SAMAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	

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284	D-WP(C)/33856/2025	JEETENDRA DIGAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
285	D-WP(C)/33857/2025	DR.KANHAYALAL SHARMA VS MINISTRY OF HEALTH AND FAMILY WELFARE, BBSR	PARTHA MUKHERJI VS	// 0 //	
286	D-WP(C)/33859/2025	SWAPNA RANI JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
287	D-WP(C)/33860/2025	SAHADEB NAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
288	D-WP(C)/33861/2025	BIBEKANANDA MALLIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
289	D-WP(C)/33864/2025	GOSNAR BARLA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500106
290	D-WP(C)/33865/2025	LALIT MOHAN PANDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
291	D-WP(C)/33866/2025	KABITA MALLIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
292	D-WP(C)/33867/2025	BASANTA NAYAK VS OPTCL, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //	
293	D-WP(C)/33868/2025	RAJESWAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
294	D-WP(C)/33869/2025	SUPERINTENDING ENGINEER, KENDRAPARA IRRIGATION DIVISION VS REGIONAL PROVIDENT FUND COMMISSIONER-II (PD)	STIONABRASHION MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202500369
295	D-WP(C)/33870/2025	SUNIL RANJAN DAS	AJIT KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/33872/2025	BANDANA MALLICK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
297	D-WP(C)/33873/2025	PRAMOD KUMAR MAHAKUD	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/33874/2025	DIPARANI ROUTH	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/33875/2025	RANJAN KUMAR MALIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
300	D-WP(C)/33876/2025	ODISHA HYDRO POWER CORPORATION LTD, MALAKSARIMA MAHARANA		//	
		VS	VS	0	
		UNION OF INDIA		//	
301	D-WP(C)/33877/2025	RABINDRANATH PATI	SAHASRANSU SOURAV	//	AOR20220001445C202500006
		VS	VS	0	
		UTKAL UNIVERSITY		//	
302	D-WP(C)/33878/2025	ARCHANABALA MALLICK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
303	D-WP(C)/33879/2025	NEEHAR PRASAD MALLICK	SISIR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/33880/2025	DEBRAJ SWAIN	ITISHREE TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/33881/2025	SUBHAKANTA NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
306	D-WP(C)/33882/2025	RAJESH KUMAR TRIPATHY	SUBHAM SHARMA	//	
		VS	VS	0	

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307	D-WP(C)/33883/2025	STATE OF ODISHA BAURIBANDHU SAHU VS TAHASILDAR, DASARATHPUR	KSHIROD KUMAR ROUT VS	// // 0 //	
308	D-WP(C)/33885/2025	DIBYAJOTI MOHANTY VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// // 0 //	
309	D-WP(C)/33886/2025	GAYADHARA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	
310	D-WP(C)/33887/2025	CHAKRADHARA INSTITUTE OF REHABILITATION SERVICES, BISSA VS UNION OF INDIA	PRANAB BEHERA VS	// // 0 //	
311	D-WP(C)/33888/2025	AMARENDRA ROUL VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// // 0 //	
312	D-WP(C)/33889/2025	PARESWAR PATRA VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// // 0 //	
313	D-WP(C)/33890/2025	TAPANJIT DAS VS THE COLLECTOR, SAMAGRA SIKHYA KALAHANDI, ODISHA	JIBAN RANJAN DASH VS	// // 0 //	
314	D-WP(C)/33891/2025	NITYANANDA MAHANNA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	
315	D-WP(C)/33892/2025	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	GOURAV MOHANTY VS	// // 0 //	
316	D-WP(C)/33893/2025	RASABATI MOHANTY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //	
317	D-WP(C)/33894/2025	PRABINA NAIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// // 0 //	

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318	D-WP(C)/33897/2025	SURYA NARAYAN PANDA VS STATE OF ODISHA	PIYUSH PANDA VS	// () //	
319	D-WP(C)/33898/2025	SURYA NARAYAN CHOUDHURY VS DEBT RECOVERY TRIBUNAL, CUTTACK	SARADA DASH VS	// () //	
320	D-WP(C)/33899/2025	NEPOLESHWAR SINGH VS DIRECTOR, MEDICAL EDUCATION AND TRAINING, ODISHA, BBSR	BIPIN KUMAR NAYAK VS	// () //	
321	D-WP(C)/33900/2025	HARAPRIYA TRIPATHY VS SATYAJIT MISHRA	SASHIBHUSAN DAS VS	// () //	
322	D-WP(C)/33901/2025	BIPIN CHANDRA PAL VS UNION OF INDIA	SUNIL KUMAR PANDA VS	// () //	
323	D-WP(C)/33902/2025	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	JAYDEEP PAL VS	// () //	
324	D-WP(C)/33903/2025	THE EXECUTIVE ENGINEER RURAL WORKS DIVISION VS AKSHAY KUMAR CHHOTRAY	CHAITANYA NAYAK VS	// () //	LOD20240000172C202500353
325	D-WPCRL/25567/2025	SUSMITA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	/0 () //	
326	D-ABLAPL/25514/2025	MUSTAK AHAMMAD VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /235 /2023 () //	
327	D-ABLAPL/25516/2025	LINGARAJ JENA VS STATE OF ODISHA	CHAITANYA NAYAK VS	ATHGARH /244 /2025 () //	
328	D-ABLAPL/25519/2025	MAHESWAR MALLIK VS STATE OF ODISHA	BRAHMANANDA MALLIK VS	KAMAKHYANAGAR /378 /2025 () //	
329	D-ABLAPL/25520/2025	SAMIN @ SAMIM SAHA	JAYANTA KUMAR MAJHI	GOPALPUR /231 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/25523/2025	SOUMYA BISWARANJAN MAHALI	BIDYALOK MOHAPATRA	BELPAHAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/25524/2025	PRAHALLAD MISTRI @ PULU	BICHITRA NARAYANA SATAPATHY	MARINE PS AT JAMBO /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/25525/2025	SUDHANSU DASH	ARIJEET MISHRA	SUKINDA /354 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/25526/2025	SURESH PANDA @ SURESH KUMAR PANDA	ARIJEET MISHRA	BANKI /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/25528/2025	SADAM HUSSAIN @ HOSEN	ASIT KUMAR JENA	BADACHANA /272 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/25529/2025	BARUN SUNA	JAYADEBA BEHERA	BHAWANIPATNA TOWN /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/25530/2025	CHINTAMANI JENA @ MALLIK	ARIJEET MISHRA	KALINGA NAGAR /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/25543/2025	SOUMYA RANJAN NAYAK	KUMAR PRAJWAL	DHARMASALA /489 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/25544/2025	SUBASH KUMAR PRADHAN	RAMESH CHANDRA BEHERA	VIGILANCE PS (BERHAMPUR) /14 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/25545/2025	SK.JUMAN	DIPTENDU SUNDAR RAY	BASTA /249 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/25546/2025	SIPU @ RAVAN @ PRAKASH BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /732 /2023	
		VS	VS	()	

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341	D-ABLAPL/25548/2025	STATE OF ODISHA GOPAL KRISHNA DASH VS	ASHIS KUMAR MISHRA VS	// INFOCITY PS /375 /2025 ()	
342	D-ABLAPL/25551/2025	STATE OF ODISHA PRATAP GOCHHI @ SWAIN @ PRATAP CHANDRA SWAIN	SUSANTA KUMAR BARAL VS	// BANKI /195 /2003 ()	AOR20220001297C202500216
343	D-ABLAPL/25552/2025	STATE OF ODISHA MUNA SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500217
344	D-ABLAPL/25554/2025	STATE OF ODISHA KISHOR ADHYA VS	PRADEEP KUMAR PANDA VS	// / /0 ()	
345	D-ABLAPL/25560/2025 ABLAPL/9912/2025	STATE OF ODISHA ASHOK KUMAR SAHOO VS	TAPAN JYOTI PANI VS	// LINGARAJ P.S. /316 /2024 ()	
346	D-ABLAPL/25563/2025	STATE OF ODISHA GYANENDRA PRASAD PANDA @ KANHA PANDA VS	AMITAV TRIPATHY VS	// FATEGARH /66 /2025 ()	
347	D-ABLAPL/25565/2025	STATE OF ODISHA KANHU CHARANA PRADHAN @ PRAKASH VS	AMITAV TRIPATHY VS	// FATEGARH /146 /2025 ()	
348	D-ABLAPL/25566/2025	STATE OF ODISHA SIDHARTH BEHERA VS	AMITAV TRIPATHY VS	// GANIA /87 /2025 ()	
349	D-ABLAPL/25568/2025	STATE OF ODISHA RAJESH KUMAR PANDA VS	SUBHRANSU BHUSAN MOHANTY VS	// BASUDEVPUR /569 /2025 ()	
350	D-ABLAPL/25571/2025	STATE OF ODISHA MD SHAKIR VS	SANTOSH KUMAR MAHANTY VS	// CANTONMENT ROAD /201 /2025 ()	AOD20240000242C202500182
351	D-ABLAPL/25573/2025	STATE OF ODISHA MANDAKINI ROUT VS	ANUGRAHA NARAYAN SAMANTARAY VS	// JAGATSINGPUR /619 /2025 ()	AOD20250001040C202500002
		STATE OF ODISHA		//	

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352	D-ABLAPL/25574/2025	SMRUTI RANJAN PATRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /220 /2025 () //	AOD20250001040C202500003
353	D-ABLAPL/25575/2025	BABENA @ ABHAYA GOCHHAYAT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BALIKUDA /388 /2021 () //	AOD20250001040C202500004
354	D-ABLAPL/25576/2025	AKSHAYA NAYAK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /143 /2025 () //	AOR20220003509C202500049
355	D-ABLAPL/25577/2025	GOKULA MAJHI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /147 /2025 () //	AOR20220003509C202500050
356	D-ABLAPL/25579/2025	ABDUL MAZID VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CANTONMENT ROAD /201 /2025 () //	AOD20240000242C202500181
357	D-ABLAPL/25582/2025	KUNJA BIHARI SENAPATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /166 /2025 () //	
358	D-ABLAPL/25583/2025	BHARATI SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /322 /2025 () //	
359	D-ABLAPL/25585/2025	RAKESH KUMAR BALA VS STATE OF ODISHA	ARUN KUMAR MANSINGH VS	TOMANDO /107 /2025 () //	
360	D-ABLAPL/25586/2025	KANCHAN MALA SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	JHARPOKHARIA /162 /2025 () //	
361	D-ABLAPL/25588/2025	PAGULU SAHOO @ NILKAMAL SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHUNTA /267 /2025 () //	
362	D-ABLAPL/25593/2025	KRUSHNA CHANDRA MOHAPATRA @ KRISHNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /316 /2025 () //	
363	D-ABLAPL/25596/2025	NAKULA BEHERA	TARA PRASAD MOHAPATRA	PURI SADAR /323 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/25597/2025	PRANAY RAY@ MANGARAJ	RITURANJAN CHHOTARAY	BAIDESWAR /136 /2025	AOR20220003344C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/25599/2025	JUNED IQBAL SHEKHANI	DHIRENDRA KUMAR MOHAPATRA	RAJGANGPUR /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/25602/2025	PRANAB CHAKRABORTY	KOUSIK ANANDA GURU	JHIRPANI P.S. /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/25604/2025	DADUNU SAHOO	CHIRANJIB ROUT	TALCHER TOWN /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/25605/2025	BINODINI BHOI	TRILOCHAN PANIGRAHI	KUMBHARAPARA /366 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/25607/2025	BISWARANJAN BARAL @ BABU BARAL	DUSHMANTA KUMAR BISWAL	PURI SADAR /473 /2025	AOD20220004020C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/25610/2025	KUNA @ CHANDRA BHUSAN SARANGI	PRIYA RANJAN SINGH	MOTANGA /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/25611/2025	SUBBRAT RANA	PRIYA RANJAN SINGH	MOTANGA /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/25615/2025	BIGYAN SETHY	PRAKASH CHANDRA DASH	MARSHAGHAI /336 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/25616/2025	SK.REHAMAT ALLI	AMLAN SHAKTI PAUL	KHURDA MODEL /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/25618/2025	MINATI ROUT	JAYAKRISHNA MOHAPATRA	BANSADA /267 /2025	
		VS	VS	()	

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**FILING REPORT AS ON :20/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25619/2025	STATE OF ODISHA BABUNI @ PRAMOD KU. MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /343 /2025 ()	
376	D-ABLAPL/25623/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	BHABA RANJAN KAR VS	// NISCHINTAKOILI /136 /2025 ()	
377	D-ABLAPL/25624/2025	STATE OF ODISHA MADHUSUDAN SAHOO VS	BHABA RANJAN KAR VS	// NISCHINTAKOILI /136 /2025 ()	
378	D-ABLAPL/25625/2025	STATE OF ODISHA KAMAL KUMAR PRADHAN @ KAMAL PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /333 /2025 ()	
379	D-ABLAPL/25626/2025	STATE OF ODISHA NARAHARI DASH VS	ASHIS KUMAR MISHRA VS	// INFOCITY PS /374 /2025 ()	
380	D-ABLAPL/25628/2025	STATE OF ODISHA BANAJA BASINI PANDA VS	ASHIS KUMAR MISHRA VS	// INFOCITY PS /374 /2025 ()	
381	D-ABLAPL/25629/2025	STATE OF ODISHA SURENDRA BEHERA VS	SMRUTI RANJAN ROUT VS	// MAHILA P.S. BUXIBAZAR /122 /2025 ()	
382	D-ABLAPL/25631/2025	STATE OF ODISHA GOPAL KRISHNA DASH VS	ASHIS KUMAR MISHRA VS	// INFOCITY PS /374 /2025 ()	
383	D-ABLAPL/25633/2025	STATE OF ODISHA PRAFULLA KUMAR MONDAL VS	AMLAN SHAKTI PAUL VS	// KEONJHAR SADAR /439 /2025 ()	
384	D-ABLAPL/25635/2025	STATE OF ODISHA SUVAKANTA PATTNAYAK @ JAGA PATTNAYAK VS	JAYADEBA BEHERA VS	// CHANDABALI /343 /2025 ()	
385	D-ABLAPL/25638/2025	STATE OF ODISHA MD. WASIM AKRAM VS STATE OF ODISHA	KISHOR KUMAR SAHOO VS	// CHANDABALI /343 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/25639/2025	SK.JULFUKAR ALLI @ SEKH JULFIKAR ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /209 /2025 () //	
387	D-ABLAPL/25642/2025	SAUBHAGYA @ SOUBHAGYA RANJAN PANDA @ KANAKA VS STATE OF ODISHA	KANAKA KUMAR BHANJADEO VS	BAGHAMARI /140 /2025 () //	
388	D-ABLAPL/25645/2025	SUKANTA KUMAR DAS @ SUKANTA DAS VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /167 /2025 () //	
389	D-ABLAPL/25646/2025	RANJAN KUMAR MALIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
390	D-ABLAPL/25649/2025	BIKASH BHOI VS STATE OF ODISHA	AMARESH DAS VS	OLATPUR /102 /2025 () //	
391	D-ABLAPL/25650/2025	NIRANJAN DASH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALABANIA /115 /2025 () //	
392	D-ABLAPL/25652/2025	PRASANNA KUMAR PATRO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	HINJILI /626 /2025 () //	
393	D-ABLAPL/25653/2025	KABULA PRADHAN @ KABULI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BHARATPUR PS /451 /2025 () //	
394	D-ABLAPL/25655/2025	SANJAYA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHANDAGIRI P.S. /442 /2025 () //	
395	D-ABLAPL/25657/2025	RAJASHREE PANDA VS CBI	BIBHU PRASAD DAS VS	/ /0 () //	
396	D-ABLAPL/25660/2025	JITU ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	NAYAPALLI P.S. /93 /2023 () //	
397	D-ABLAPL/25663/2025	RANJAN KUMAR MALLIK	BISWAJIT RANJAN TRIPATHY	BALIAPANDA /139 /2025	AOD2024000069C202500041

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
398	D-ABLAPL/25664/2025	VS STATE OF ODISHA MANOJ KUMAR SETH VS STATE OF ODISHA	VS  SANTOSH KUMAR MAHANTY VS	() // CAPITAL P.S. /417 /2025 () //	AOD20240000242C202500183

# ORISSA HIGH COURT

MISC CASES FILED on :20/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/33896/2025 LPA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	5/2025
2	D-OJC/9784/2001 OJC/9784/2001	PREM NARAYAN PATNAIK MP	TANMAY MISHRA	6/2025
3	D-LPA/33896/2025 LPA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	6/2025
4	D-OJC/9784/2001 OJC/9784/2001	PREM NARAYAN PATNAIK MP	M/S.MANOJ MISHRA	7/2025
5	D-OJC/9784/2001 OJC/9784/2001	PREM NARAYAN PATNAIK MP	M/S.MANOJ MISHRA	8/2025
6	D-OJC/9784/2001 OJC/9784/2001	PREM NARAYAN PATNAIK MP	M/S.MANOJ MISHRA	9/2025
7	D-CRP/30586/2025 CRP/30/2025	CHARAN PAHAN MP	AMIT PRASAD BOSE	61/2025
8	D-TRPCRL/25636/2025 TRPCRL/ /	SHIBANI PANDA @ SIBANI PANDA MP	AGNIHOTRA SAHU	79/2025
9	D-MSA/33749/2025 MSA/ /	SAMPURNA CONTECH PVT. LTD.,KHORDHA MP	PRAKASH KUMAR MISHRA	108/2025
10	D-MSA/33754/2025 MSA/ /	SAMPURNA CONTECH PVT. LTD.,KHORDHA MP	PRAKASH KUMAR MISHRA	109/2025
11	D-MSA/33759/2025 MSA/ /	SAMPURNA CONTECH PVT. LTD.,KHORDHA MP	PRAKASH KUMAR MISHRA	110/2025
12	D-JCRLA/51/2013 JCRLA/51/2013	KARTIK PATEL MP	SHRI SANDEEP CH. MOHANTY	212/2025
13	D-SA/382/2001 SA/382/2001	GANGADHAR SAHU MP	M/S.BHABANI.S.DAS	248/2025
14	D-TRP(C)/33780/2025 TRP(C)/ /	SAUDAMINI BEHERA MP	RITURANJAN CHHOTARAY	296/2025
15	D-CONTC/31027/2025 CONTC/ /	DAMAYANTI SAHOO MP	ADV.	301/2025
16	D-RVWPET/33692/2025 RVWPET/ /	M/S. P. K. MINERALS, KEONJHAR MP	PRAVAT KUMAR MUDULI	328/2025
17	D-RVWPET/23594/2025 RVWPET/164/2025	JAMBUA ORAM MP	ASWINI KUMAR DASH	329/2025
18	D-RVWPET/33226/2025 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	330/2025
19	D-RVWPET/33231/2025 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	331/2025
20	D-RVWPET/33234/2025 RVWPET/ /	PRADIPTA KUMAR SAHOO MP	ADV	332/2025
21	D-RVWPET/33743/2025 RVWPET/ /	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION MP	ORISANKAR	333/2025
22	D-RVWPET/33743/2025 RVWPET/ /	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION MP	ORISANKAR	334/2025
23	D-RPFAM/33678/2025 RPFAM/ /	RAMACHANDRA BEHERA MP	PRAVASHA PUJAREE PARIDA	368/2025
24	D-RPFAM/33855/2025 RPFAM/ /	SANJAY KUMAR MISHRA MP	SHAMBHU CHARAN NATH SHARMA	369/2025
25	D-CMAPL/30775/2025 CMAPL/ /	YERUKULA KRISHNA RAO @ Y. KRISHNA RAO MP	RAJHIRAM DAS	435/2025
26	D-CMAPL/33701/2025	SUNARAM KALAH	BHAWANI SANKAR PANIGRAHI	

27	CMAPL/ / D-CMAPL/33703/2025	MP SATYABHAMA PATEL	SOURAV SUMAN BHUYAN	436/2025
28	CMAPL/ / D-CMAPL/33774/2025	MP PABITRA SWAIN	DURGA PRASAD PATTANAIAK	437/2025
29	CMAPL/ / D-CMAPL/33849/2025	MP BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	438/2025
30	CMAPL/ / D-CMAPL/33849/2025	MP BIBHUTI BHUSAN JENA	SWARUP KUMAR PATNAIK	439/2025
31	CMAPL/ / D-MATA/44939/2024	MP SATYAJIT NAYAK		440/2025
32	MATA/392/2024 D-MATA/44939/2024	MP SATYAJIT NAYAK		453/2025
33	MATA/392/2024 D-MATA/318/2023	MP KAMAL KUMAR DASH	HRUDANANDA MOHAPATRA	454/2025
34	MATA/318/2023 D-MATA/33863/2025	MP SADANAND PADHAN	PRASANTA KUMAR SATAPATHY	455/2025
35	MATA/ / D-MATA/33871/2025	MP RAKESH KUMAR SAHA	JNYANANANDA PANDA	456/2025
36	MATA/ / D-FAO/32855/2025	MP MANAGER CUM OFFICER IN CHARGE, NARASANKURMACHALID., CUTTACK	PRASANTA KUMAR SATAPATHY	457/2025
37	FAO/ / D-FAO/30082/2025	MP NATIONAL INSURANCE CO. LTD.,BBSR	SUBRAT SATPATHY	766/2025
38	FAO/ / D-CRLREV/23524/2025	MP AKHILA KUMAR MISHRA	SAROJ KUMAR DAS	767/2025
39	CRLREV/535/2025 D-CRLREV/537/2012	MP BAIJAYANTI HOTA		843/2025
40	CRLREV/537/2012 D-CRLREV/25637/2025	MP BIMBADHAR SETHY	SAKTIDHARA MISHRA	844/2025
41	CRLREV/ / D-CRLREV/25637/2025	MP BIMBADHAR SETHY	SAKTIDHARA MISHRA	845/2025
42	CRLREV/ / D-CRLREV/25637/2025	MP BIMBADHAR SETHY	SAKTIDHARA MISHRA	846/2025
43	CRLREV/ / D-BLAPL/626/2025	MP BIRANCHI NARAYAN NATH		847/2025
44	BLAPL/275/2025 D-BLAPL/2864/2022	MP GANESH SABAR		872/2025
45	BLAPL/2864/2022 D-BLAPL/24069/2025	MP REJITI KRISHNA	JIBAN RANJAN DASH	873/2025
46	BLAPL/8370/2025 D-RSA/306/2004	MP BIJAYA KU.PANI	M/S.SUKANTA KU.NAYAK	874/2025
47	RSA/306/2004 D-RSA/306/2004	MP BIJAYA KU.PANI	M/S.SUKANTA KU.NAYAK	1186/2025
48	RSA/306/2004 D-RSA/31/2003	MP CHANDRAMANI SAHOO	M/S.N.P.PARIJA	1187/2025
49	RSA/31/2003 D-RSA/31/2003	MP CHANDRAMANI SAHOO	M/S.N.P.PARIJA	1188/2025
50	RSA/31/2003 D-RSA/31/2003	MP CHANDRAMANI SAHOO	M/S.N.P.PARIJA	1189/2025
51	RSA/31/2003 D-RSA/452/2023	MP LAXMI PRADHAN	PRASANTA KUMAR SATAPATHY	1190/2025
52	RSA/452/2023 D-RSA/33811/2025	MP THE MAHANADI COALFIELDS LTD., SAMBALPUR	ANINDYA KUMAR MISHRA	1191/2025
53	RSA/ / D-RSA/33811/2025	MP THE MAHANADI COALFIELDS LTD., SAMBALPUR	ANINDYA KUMAR MISHRA	1192/2025
54	RSA/ / D-RSA/33811/2025	MP THE MAHANADI COALFIELDS LTD., SAMBALPUR	ANINDYA KUMAR MISHRA	1193/2025
55	RSA/ / D-CMP/33651/2025	MP MANASIBALA MOHANTY	KRUPASINDHU SAHOO	1194/2025
56	CMP/ / D-CMP/33665/2025	MP BAISHNAB CHARAN MOHAPATRA	MANAS RANJAN BAUG	1304/2025
57	CMP/ / D-CMP/33672/2025	MP NARAYAN CHAND @ CHHANDA	BUDHIRAM DAS	1305/2025
	CMP/ /	MP		1306/2025

58	D-CMP/33716/2025 CMP/ /	INDUMATI NANDA MP	TRILOCHAN PANIGRAHI	1307/2025
59	D-CMP/33746/2025 CMP/ /	SABITA MOHANTY MP	SOURAV DAS	1308/2025
60	D-CMP/33709/2025 CMP/ /	RANGALATA ROUT MP	SATYA NARAYAN MISHRA 4	1309/2025
61	D-CMP/33794/2025 CMP/ /	LAXMIDHAR SENAPATI MP	PRAVAT KUMAR BISWAL	1310/2025
62	D-CMP/33796/2025 CMP/ /	KISHORIBALA TRIPATHY MP	JAGAJIBAN PRADHAN	1311/2025
63	D-CMP/33814/2025 CMP/ /	PITAMBHAR NAIK MP	SRINIBASH SATAPATHY	1312/2025
64	D-CMP/33838/2025 CMP/ /	BANAMALI BARIK MP	BHAWANI SANKAR PANIGRAHI	1313/2025
65	D-CMP/33837/2025 CMP/ /	RABINDRANATH RAM MP	SUKANTA KUMAR NAYAK	1314/2025
66	D-CMP/33837/2025 CMP/ /	RABINDRANATH RAM MP	SUKANTA KUMAR NAYAK	1315/2025
67	D-CMP/33841/2025 CMP/ /	DEBASIS SINGH DEO MP	AMIT PRASAD BOSE	1316/2025
68	D-CMP/33884/2025 CMP/ /	ORISSA RASTRABHASA PARISHAD, PURI MP	TRILOCHAN PANIGRAHI	1317/2025
69	D-CMP/33895/2025 CMP/ /	JAMUNA PRADHAN MP	SURENDRA KUMAR ROUT	1318/2025
70	D-ABLAPL/4121/2025 ABLAPL/1692/2025	CHANDRASEKHAR ROUT @ MADANA MP		1544/2025
71	D-ABLAPL/4650/2025 ABLAPL/1791/2025	SK. RAHEMAT MP		1545/2025
72	D-ABLAPL/5755/2025 ABLAPL/2184/2025	NALINIKANTA MISHRA MP		1546/2025
73	D-ABLAPL/12491/2025 ABLAPL/4910/2025	RAKESH MOHANTY @ RAJA MP		1547/2025
74	D-ABLAPL/6310/2025 ABLAPL/2598/2025	BILASINI CHHOTARAY MP		1548/2025
75	D-ABLAPL/18284/2025 ABLAPL/7350/2025	BISWANATHA GURU MP		1549/2025
76	D-ABLAPL/14991/2025 ABLAPL/5937/2025	SUDHIR KUMAR BEHERA MP		1550/2025
77	D-ABLAPL/15121/2023 ABLAPL/15121/2023	PRADYUMNA KUMAR NAIK MP	DUSHMANTA SUBUDHI	1551/2025
78	D-ABLAPL/13207/2025 ABLAPL/5527/2025	SUMAN DALEI MP	PRANAYANEE DASMOHAPATRA	1552/2025
79	D-ABLAPL/17021/2025 ABLAPL/7269/2025	BHARAT JENA MP		1553/2025
80	D-ABLAPL/20667/2025 ABLAPL/8185/2025	AJIT NAIK MP	SMRUTI RANJAN ROUT	1554/2025
81	D-ABLAPL/12961/2025 ABLAPL/5130/2025	BASANTA MANGARAJ @ BASANT MANGRAJ MP		1555/2025
82	D-MACA/582/2018 MACA/582/2018	KAMALE BUDEK MP	MR.JAGABANDHU SAHU	2125/2025
83	D-MACA/33668/2025 MACA/ /	SAILA BHOKTA MP	PRADEEP KUMAR MISHRA	2126/2025
84	D-MACA/33670/2025 MACA/ /	PRAVAT BARAD MP	PRADEEP KUMAR MISHRA	2127/2025
85	D-MACA/33679/2025 MACA/ /	LIKINA PRADHAN MP	PRADEEP KUMAR MISHRA	2128/2025
86	D-MACA/32406/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., SARGOLIA MP	SURENDRA KUMAR MAHALI	2129/2025
87	D-MACA/33203/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO. LTD.,SARGOLIA MP	SURENDRA KUMAR MAHALI	2130/2025
88	D-MACA/33224/2025 MACA/ /	D.M.,(LEGAL) T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD.,MUMBAI MP	SURENDRA KUMAR MAHALI	2131/2025
89	D-MACA/33547/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SARGOLIA	SURENDRA KUMAR MAHALI	

	MACA/ /	MP		2132/2025
90	D-MACA/28886/2025	BHANUMATI MOHANTY	SUBHASIS MOHAPATRA	
	MACA/ /	MP		2133/2025
91	D-MACA/33762/2025	TULSIRAM SAHU	DEBABRATA DASH	
	MACA/ /	MP		2134/2025
92	D-MACA/33762/2025	TULSIRAM SAHU	DEBABRATA DASH	
	MACA/ /	MP		2135/2025
93	D-MACA/31627/2025	MANAGER, LEGAL HUB, M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK		
	MACA/ /	MP		2136/2025
94	D-MACA/33292/2025	JOSHANA PATRA	GYANA RANJAN MOHAPATRA	
	MACA/ /	MP		2137/2025
95	D-MACA/33289/2025	RINA SETHI	GYANARANAJAN MAHAPATRI	
	MACA/ /	MP		2138/2025
96	D-MACA/33809/2025	AUTHORIZED SIGNATORY, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR		
	MACA/ /	MP		2139/2025
97	D-CRLMC/17840/2025	PRAHALD BISWAL @ PRAHALLAD BISWAL		
	CRLMC/2148/2025	MP		2305/2025
98	D-CRLMC/19246/2025	DEEPAK SETHI @ DIPAKA SETHI		
	CRLMC/2374/2025	MP		2306/2025
99	D-CRLMC/25536/2025	SUBHASMITA SAHOO	SWARUP RANJAN SINGHSAMANT	
	CRLMC/ /	MP		2307/2025
100	D-CRLMC/25538/2025	RASMITA DAS	MANORANJAN ACHARYA	
	CRLMC/ /	MP		2308/2025
101	D-CRLMC/25541/2025	SMRUTI REKHA DASH	BHAWANI SANKAR PANIGRAHI	
	CRLMC/ /	MP		2309/2025
102	D-CRLMC/21610/2025	NAGEN BINAYAK		
	CRLMC/2667/2025	MP		2310/2025
103	D-CRLMC/14379/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	ANGALA KISHORE PANDA	
	CRLMC/1880/2025	MP		2311/2025
104	D-CRLMC/14380/2025	BIBEK @ VIBEK @ BIBEKANANDA BEHERA	ANGALA KISHORE PANDA	
	CRLMC/1882/2025	MP		2312/2025
105	D-CRLMC/25153/2025	SAMBHUNATH PRAMALICK	SAILABALA JENA	
	CRLMC/3303/2025	MP		2313/2025
106	D-CRLMC/25601/2025	HEMALATA APAT	PRANAB KUMAR SAMANTRAY	
	CRLMC/ /	MP		2314/2025
107	D-CRLMC/25614/2025	GOPA BALLAV NAIK	CHIRANJIB ROUT	
	CRLMC/ /	MP		2315/2025
108	D-CRLMC/25648/2025	DEBRAJ MEHER	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		2316/2025
109	D-CRLMC/21960/2025	SAMBHUNATH MAHALIK		
	CRLMC/2873/2025	MP		2317/2025
110	D-CRLMC/25667/2025	ANSUMAN PATTANAİK	BIJAY KUMAR MOHANTY	
	CRLMC/ /	MP		2318/2025
111	D-CRLA/18576/2024	KULDEEP RANA	Sudhansu Sekhar Dash	
	CRLA/632/2024	MP		2327/2025
112	D-CRLA/22356/2025	RABI PRADHAN	NITYANANDA MOHAPATRA	
	CRLA/902/2025	MP		2328/2025
113	D-CRLA/22356/2025	RABI PRADHAN	NITYANANDA MOHAPATRA	
	CRLA/902/2025	MP		2329/2025
114	D-CRLA/359/2021	PURNA CHANDRA DASH	PRASANTA KUMAR SATAPATHY, MR. N.K.SAHU	
	CRLA/359/2021	MP		2330/2025
115	D-CRLA/1256/2023	DIPU@LAXMIDHARA MOHANTY	SURYAKANTA DASMOHAPATRA	
	CRLA/1256/2023	MP		2331/2025
116	D-CRLA/25590/2025	SANJAYA KHADIA	DURGA PRASANNA MISHRA	
	CRLA/ /	MP		2332/2025
117	D-CRLA/25590/2025	SANJAYA KHADIA	DURGA PRASANNA MISHRA	
	CRLA/ /	MP		2333/2025
118	D-CRLA/25570/2025	ABHAY @ ABHAYAKANTA MALLIK	BISWARANJAN DALAI	
	CRLA/ /	MP		2334/2025
119	D-CRLA/25570/2025	ABHAY @ ABHAYAKANTA MALLIK	BISWARANJAN DALAI	
	CRLA/ /	MP		2335/2025
120	D-CRLA/8173/2024	RABINDRA SENAPATI	RAJIB LOCHAN PATTNAİK	
	CRLA/222/2024	MP		2336/2025

121	D-CRLA/25634/2025 CRLA/ /	ABHIMANYU RAITA MP	JYOTIRMAYA SAHOO	2337/2025
122	D-CRLA/25634/2025 CRLA/ /	ABHIMANYU RAITA MP	JYOTIRMAYA SAHOO	2338/2025
123	D-WA/33648/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	3701/2025
124	D-WA/33648/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A	3702/2025
125	D-WA/21916/2025 WA/916/2025	ANNAPURNA PARIDA MP	MR. ASHOK KUMAR MOHANTY	3703/2025
126	D-WA/498/2020 WA/498/2020	STATE OF ODISHA MP	ADDL.GOV'T ADVOCATE	3704/2025
127	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3705/2025
128	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3706/2025
129	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3707/2025
130	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3708/2025
131	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3709/2025
132	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3710/2025
133	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3711/2025
134	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3712/2025
135	D-WP(C)/33660/2025 WP(C)/23340/2025	PUSPA SAMAL MP	SATYA SMRUTI MOHANTY	14139/2025
136	D-WP(C)/33660/2025 WP(C)/23340/2025	PUSPA SAMAL MP	SATYA SMRUTI MOHANTY	14140/2025
137	D-WP(C)/19812/2025 WP(C)/13931/2025	KSHETRABASI SETHY MP	ALOK KUMAR PANDA	14141/2025
138	D-WP(C)/8286/2025 WP(C)/6984/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD., BBSR MP	DEBAPROSAAD TRIPATHY	14142/2025
139	D-WP(C)/33661/2025 WP(C)/ /	BIJAMALLA CHHATRIA MP	SRINIVAS MOHANTY	14143/2025
140	D-WP(C)/38358/2023 WP(C)/38358/2023	DR. RANJAN KUMAR MISHRA MP	M/S. BANSHIDHAR SATAPATHY, SATYABRATA SATAPATHY, B.N.PA	14144/2025
141	D-WP(C)/26151/2025 WP(C)/17945/2025	M/S PAYIK SENTINELS PVT.LTD., BBSR MP	SAILABALA JENA	14145/2025
142	D-WP(C)/21628/2024 WP(C)/14316/2024	M/S KASHVI INTERNATIONAL PRIVATE LTD., BBSR MP	DEBAPROSAAD TRIPATHY	14146/2025
143	D-WP(C)/33669/2025 WP(C)/ /	SRIRAJ DASH MP	NIRANJAN PANDA	14147/2025
144	D-WP(C)/33673/2025 WP(C)/ /	AMRITA PRIYADARSINI PATRA MP	TAPAN MISHRA	14148/2025
145	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	14149/2025
146	D-WP(C)/33684/2025 WP(C)/23320/2025	JAYKRISHNA BHATTA MP	GOURAV MOHANTY	14151/2025
147	D-WP(C)/19057/2025 WP(C)/12869/2025	PRIYANKA SWAIN MP	M/S DEBADEEPTA SAHOO	14152/2025
148	D-WP(C)/16587/2025 WP(C)/11466/2025	SUNANDA PRADHAN MP	SOUMYA MISHRA	14153/2025
149	D-WP(C)/33687/2025 WP(C)/23349/2025	MADAN MOHAN ROUT MP	ARUN KUMAR DAS	14154/2025
150	D-WP(C)/33688/2025 WP(C)/ /	PABITRA RAY MP	SATYA RANJAN PATI	14156/2025
151	D-WP(C)/33472/2025 WP(C)/23323/2025	PUSPANJALI JENA MP	RAMESH SAHOO	14157/2025
152	D-WP(C)/27083/2025	BIPRA CHARAN PATRA		

	WP(C)/20152/2025	MP		14158/2025
153	D-WP(C)/51536/2024 WP(C)/31351/2024	RAMAKANTA KANUNGO MP		14159/2025
154	D-WP(C)/33691/2025 WP(C)/23322/2025	KHIROD KUMAR PRADHAN MP	SUKANTA KUMAR DALAI	14160/2025
155	D-WP(C)/33690/2025 WP(C)/ /	BIBEKANANDA PATTNAYAK MP	SYED BAKIULLAH	14161/2025
156	D-WP(C)/27050/2024 WP(C)/17073/2024	SATYABRATA JENA MP	GAGAN BIHARI SINGH	14162/2025
157	D-WP(C)/33697/2025 WP(C)/ /	SARADA PRASAN KHATUA MP	SRIKANTA KU. NATH	14163/2025
158	D-WP(C)/33696/2025 WP(C)/ /	DIPAK KUMAR SWAIN MP	SRIKANTA KU. NATH	14164/2025
159	D-WP(C)/33676/2025 WP(C)/ /	RABINDRA KUMAR DAS MP	SYED BAKIULLAH	14165/2025
160	D-WP(C)/33699/2025 WP(C)/ /	SANJAYA KUMAR NAHAK MP	MANAS PATI	14166/2025
161	D-WP(C)/25804/2025 WP(C)/19376/2025	PRADIP KUMAR MAJHI MP	LALIT SAHU	14167/2025
162	D-WP(C)/25808/2025 WP(C)/19368/2025	DILLIP KUMAR MAJHI MP	LALIT SAHU	14168/2025
163	D-WP(C)/33702/2025 WP(C)/ /	M/S. INDIAN METALS AND FERRO ALLOYS MP	NITESH KUMAR MISHRA	14169/2025
164	D-WP(C)/33683/2025 WP(C)/ /	PRAKASH KUMAR CHORDIA MP	SYED BAKIULLAH	14170/2025
165	D-WP(C)/33707/2025 WP(C)/ /	SUBHASISH MOHANTY MP	BISWAJIT PASAYAT	14171/2025
166	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	LAXMIKANTA MOHANTY	14172/2025
167	D-WP(C)/33711/2025 WP(C)/ /	ODISHA HANDLOOM HOUSE, PURI MP	AKHIL KRUSHNA MOHAPATRA	14173/2025
168	D-WP(C)/21799/2025 WP(C)/15054/2025	PRITISH PARIDA MP	UMA CHARAN MISHRA	14174/2025
169	D-WP(C)/33713/2025 WP(C)/ /	PAIDSETTY SITARAM MP	C.ANANDA RAO	14175/2025
170	D-WP(C)/33714/2025 WP(C)/ /	SRIPADA SUAR MP	GOPINATH MISHRA	14176/2025
171	D-WP(C)/7893/2025 WP(C)/6232/2025	HADUBANDHU @ HADIBANDHU SAHOO MP	BRAHMANANDA TRIPATHY	14177/2025
172	D-WP(C)/25089/2025 WP(C)/18318/2025	INDUMATI DASH MP	SAROJA KANTA SAMAL	14178/2025
173	D-WP(C)/26507/2023 WP(C)/26507/2023	SHRI SHRI BALADEV JEW BIJE MARFAT TRADING CORPORATION MP	SHRI SHRI BALADEV JEW BIJE MARFAT TRADING CORPORATION NANDY, M/S. SOUMYA MISHRA, R.K. AGARWAL	14179/2025
174	D-WP(C)/26507/2023 WP(C)/26507/2023	SHRI SHRI BALADEV JEW BIJE MARFAT TRADING CORPORATION MP	SHRI SHRI BALADEV JEW BIJE MARFAT TRADING CORPORATION NANDY, M/S. SOUMYA MISHRA, R.K. AGARWAL	14180/2025
175	D-WP(C)/13538/2025 WP(C)/10214/2025	TAPAS KUMAR DAS MP	SUSANTA KUMAR BARAL	14181/2025
176	D-WP(C)/33725/2025 WP(C)/ /	SUJATA SWAIN MP	SAROJA KANTA SAMAL	14182/2025
177	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	PRATIK DASH	14183/2025
178	D-WP(C)/33729/2025 WP(C)/23376/2025	RAJENDRA MEHER @ RAJU @ RAJU MEHER MP	ROTIRMAYA SAHOO	14184/2025
179	D-WP(C)/33731/2025 WP(C)/ /	UNION OF INDIA MP	SUDHIR KUMAR PATRA	14185/2025
180	D-WP(C)/33731/2025 WP(C)/ /	UNION OF INDIA MP	SUDHIR KUMAR PATRA	14186/2025
181	D-WP(C)/33734/2025 WP(C)/ /	MAMATA SAHOO MP	RANJAN KUMAR NAYAK	14188/2025
182	D-WP(C)/33732/2025 WP(C)/ /	SASMITA KUMARI DAS MP	KRISHNA CHANDRA SAHU	14189/2025
183	D-WP(C)/32450/2025 WP(C)/23167/2025	DEBADULLABHA SAHU MP	EKTA AGARWAL	14190/2025

184	D-WP(C)/14740/2010 WP(C)/14740/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	14191/2025
185	D-WP(C)/14739/2010 WP(C)/14739/2010	RATNAKAR MOHAPATRA MP	M/S.P.K.SAHOO	14192/2025
186	D-WP(C)/13864/2025 WP(C)/9789/2025	BINODINI SAHU MP	RABI NARAYAN MISHRA	14193/2025
187	D-WP(C)/13864/2025 WP(C)/9789/2025	BINODINI SAHU MP	SAROJ KUMAR PADHY	14194/2025
188	D-WP(C)/24388/2025 WP(C)/18965/2025	PRADIPTA CHANDRA DEO MP	SUBHADUTTA ROUSTRAY	14195/2025
189	D-WP(C)/24388/2025 WP(C)/18965/2025	PRADIPTA CHANDRA DEO MP	SUBHADUTTA ROUSTRAY	14196/2025
190	D-WP(C)/14867/2022 WP(C)/14867/2022	MD. MASOOM KHAN MP	SOUMYA DEV RAY, ANKITA MUKHERJI	14197/2025
191	D-WP(C)/33751/2025 WP(C)/23375/2025	BISWAJIT SENAPTI MP	AJAYA KUMAR MOHARANA	14198/2025
192	D-WP(C)/9742/2016 WP(C)/9742/2016	SURENDRA KU.BEHERA MP	M/S.SURAJ MOHANTY	14199/2025
193	D-WP(C)/9744/2016 WP(C)/9744/2016	SANDHYARANI BEHERA MP	M/S.SURAJ MOHANTY	14200/2025
194	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	14201/2025
195	D-WP(C)/30426/2025 WP(C)/23042/2025	UNION OF INDIA MP	KAIBALYA PANDA	14203/2025
196	D-WP(C)/16303/2025 WP(C)/11210/2025	BALARAM PARIDA MP		14204/2025
197	D-WP(C)/30020/2025 WP(C)/21060/2025	LAXMIDHAR SATAPATHY MP	DR. BINODA KUMAR MISHRA	14205/2025
198	D-WP(C)/33789/2025 WP(C)/ /	RITA MINZ MP	SHASHIBHUSAN BISWAL	14206/2025
199	D-WP(C)/33775/2025 WP(C)/ /	SANGRAM KUMAR PALO MP	KANANBALA ROY CHOUDHURY	14207/2025
200	D-WP(C)/33792/2025 WP(C)/ /	JITENDRA KUMAR BISOYI MP	SHAKTI DATTA TRIPATHY	14208/2025
201	D-WP(C)/15028/2025 WP(C)/11039/2025	ALOK MAHARANA MP	CHIRANJEEV BIDYABHUSAN ,AMRITA MISHRA	14209/2025
202	D-WP(C)/33798/2025 WP(C)/ /	ZAHIR HASSAN MP	RABINDRA KUMAR SAHOO	14210/2025
203	D-WP(C)/33803/2025 WP(C)/ /	MEENATI MALLA MP	SISIR DAS	14211/2025
204	D-WP(C)/13538/2025 WP(C)/10214/2025	TAPAS KUMAR DAS MP	SHIB SHANKAR MOHANTY	14212/2025
205	D-WP(C)/33788/2025 WP(C)/ /	AJAYA KUMAR JENA, HAVILDAR MP	SATRUGHNA DASH (A)	14213/2025
206	D-WP(C)/12972/2024 WP(C)/8130/2024	BICHITRA NANDA CHHUALSINGH MP	BIGYAN KUMAR SHARMA	14214/2025
207	D-WP(C)/33806/2025 WP(C)/ /	GANGADHAR BEHERA MP	SUSHANTA KUMAR MISHRA	14215/2025
208	D-WP(C)/33819/2025 WP(C)/ /	TAPAN KUMAR DEY MP	PRAFULLA KUMAR MOHAPATRA	14216/2025
209	D-WP(C)/33818/2025 WP(C)/ /	BHIMASEN SINGH MP	SHANTI PRAKASH MOHANTY	14217/2025
210	D-WP(C)/33810/2025 WP(C)/ /	KEDARSAN NAYAK MP	KANANBALA ROY CHOUDHURY	14218/2025
211	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP	SAMEER KUMAR DAS	14219/2025
212	D-WP(C)/17979/2025 WP(C)/12129/2025	ASIT KUMAR PATTANAYAK MP	BIPLABA P.B. BAHALI	14220/2025
213	D-WP(C)/33823/2025 WP(C)/ /	MAIRUN BIBI MP	SHANTI PRAKASH MOHANTY	14221/2025
214	D-WP(C)/48367/2024 WP(C)/28939/2024	BABITA SWAIN MP	ARNAV BEHERA	14222/2025
215	D-WP(C)/48372/2024	BIJAYA BARWA	ARNAV BEHERA	

	WP(C)/28886/2024	MP		14223/2025
216	D-WP(C)/48363/2024	SWARNALATA SAMAL	ARNAV BEHERA	
	WP(C)/28935/2024	MP		14224/2025
217	D-WP(C)/33829/2025	UNION OF INDIA	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		14225/2025
218	D-WP(C)/31916/2025	UMA MAHESWAR WSHG	BANSHIDHAR SATAPATHY	
	WP(C)/22272/2025	MP		14226/2025
219	D-WP(C)/28204/2025	SURYA NARAYAN BAGARTY	BINOD KUMAR HATI	
	WP(C)/19827/2025	MP		14227/2025
220	D-WP(C)/33834/2025	M/S HEAVEN REAL ESTATE AND DEVELOPMENTERS	PRABHAT PATI, BINA NAIK	
	WP(C)/ /	MP		14228/2025
221	D-WP(C)/1553/2024	SATYABRATA JENA	HRUDANANDA MOHAPATRA	
	WP(C)/843/2024	MP		14229/2025
222	D-WP(C)/33830/2025	BIKASH CHANDRA DAS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		14230/2025
223	D-WP(C)/1550/2024	SATYABRATA JENA	HRUDANANDA MOHAPATRA	
	WP(C)/852/2024	MP		14231/2025
224	D-WP(C)/1552/2024	SUDAM CHARAN SETHY	HRUDANANDA MOHAPATRA	
	WP(C)/948/2024	MP		14232/2025
225	D-WP(C)/9319/2025	KUNAL KANTA SAHU	SAROJ KUMAR PADHY	
	WP(C)/6676/2025	MP		14233/2025
226	D-WP(C)/33840/2025	UNION OF INDIA	BISWAJIT MAHARANA	
	WP(C)/ /	MP		14234/2025
227	D-WP(C)/26437/2025	BHILAI ENGINEERING CORPORATION LIMITED	NIHAR KUMAR, M/S SOURYA SUNDAR DAS(SR. ADV)	
	WP(C)/18264/2025	MP		14235/2025
228	D-WP(C)/34150/2022	SANJAYA KUMAR PRADHAN	SASWATI MOHAPATRA	
	WP(C)/34150/2022	MP		14236/2025
229	D-WP(C)/33850/2025	PRADYUMNA KUMAR PRADHAN	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		14237/2025
230	D-WP(C)/33848/2025	TRILOCHAN OJHA	SOUMYAJYOTI BISWAL	
	WP(C)/ /	MP		14238/2025
231	D-WP(C)/33852/2025	M/S. TATA STEEL BSL LTD., DHENKANAL	JNANESH MOHANTY	
	WP(C)/ /	MP		14239/2025
232	D-WP(C)/33647/2025	ABHAYA KUMAR KHATUA	SUDHANSU SEKHAR JENA	
	WP(C)/ /	MP		14240/2025
233	D-WP(C)/33859/2025	SWAPNA RANI JENA	SASWATI MOHAPATRA	
	WP(C)/ /	MP		14241/2025
234	D-WP(C)/33860/2025	SAHADEB NAG	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/ /	MP		14242/2025
235	D-WP(C)/33870/2025	SUNIL RANJAN DAS	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		14243/2025
236	D-WP(C)/33874/2025	DIPARANI ROUT	SAIBRATA RATH	
	WP(C)/ /	MP		14244/2025
237	D-WP(C)/33879/2025	NEEHAR PRASAD MALLICK	SISIR DAS	
	WP(C)/ /	MP		14245/2025
238	D-WP(C)/33864/2025	GOSNAR BARLA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14246/2025
239	D-WP(C)/33883/2025	BAURIBANDHU SAHU	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		14247/2025
240	D-WP(C)/33886/2025	GAYADHARA MOHANTY	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14248/2025
241	D-WP(C)/33887/2025	CHAKRADHARA INSTITUTE OF REHABILITATION	PRABHAT PATI, BINA NAIK, ARNAV BEHERA	
	WP(C)/ /	MP		14249/2025
242	D-WP(C)/33891/2025	NITYANANDA MAHANNA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		14250/2025
243	D-WP(C)/33892/2025	SANTOSH KUMAR PRUSTY	GOURAV MOHANTY	
	WP(C)/ /	MP		14251/2025
244	D-WP(C)/33877/2025	RABINDRANATH PATI	SAHASRANSU SOURAV	
	WP(C)/ /	MP		14252/2025
245	D-WP(C)/33877/2025	RABINDRANATH PATI	SAHASRANSU SOURAV	
	WP(C)/ /	MP		14253/2025
246	D-WP(C)/33894/2025	PRABINA NAIK	GYANENDRA CHANDRA SWAIN	
	WP(C)/ /	MP		14254/2025

247	D-WP(C)/33869/2025 WP(C)/ /	SUPERINTENDING ENGINEER, KENDRAPARA INVESTIGATION DIVISION, A.G.A MP		14255/2025
248	D-WP(C)/33898/2025 WP(C)/ /	SURYA NARAYAN CHOUDHURY MP	SARADA DASH	14256/2025
249	D-WP(C)/33900/2025 WP(C)/ /	HARAPRIYA TRIPATHY MP	SASHIBHUSAN DAS	14257/2025
250	D-WP(C)/33902/2025 WP(C)/ /	PRADEEP KUMAR SWAIN MP	JAYDEEP PAL	14258/2025